

ITEM NO.18

COURT NO.13

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2010
CC 10942/2010

(From the judgement and order dated 11/11/2009 in WP No.
2075/2008 of The HIGH COURT OF UTTARANCHAL AT NAINITAL)

STATE OF UTTARKHAND & ORS.

Petitioner(s)

VERSUS

M/S H.L.NARULA STONE

Respondent(s)

With I.A.1 (C/delay in filing SLP and office report)

Date: 30/07/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.M. PANCHAL
HON'BLE MRS. JUSTICE GYAN SUDHA MISRA

For Petitioner(s) Ms. Rachana Srivastava,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice on the application for condonation
of delay as well as on the Special Leave Petition.

Tag the instant matter along with SLP (C)
No.23547/2005.

(Neetu Sachdeva)
Sr. P. A.

(Sneh Bala Mehra)
Court Master